

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

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**M.A. No.60/1912/2018
O.A. No.60/750/2017**

Date of decision: 03.4.2019

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

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1. POOPATHI, aged about 56 years, daughter of Sh. T. Munian Manjay, working as Asstt. Telecom Technician O/O AGM(EBI), Sector 34, Chandigarh. Group C.
2. SUMATI DEVI, W/D/o Sh. Buchi Chaudhary, working as Asstt. Telecom Technician, O/o SDE (Operation) Sector 34, Chandigarh.
3. RAM AVTAR, Son of Sh. Shiv Charan, working as Asstt. Telecom Technician, O/o SDE, Legal Cell Sector 34, Chandigarh.
4. LALITA PARSAD, Son of Sh. Inder Pal, working as Asstt. Telecom Technician, O/o SDE (OD) MM (Manimajra), U.T. Chandigarh.
5. SUBHASH CHAND, Son of Late Sh. Jai Ram, working as Asstt. Telecom Technician, O/o SDE, Vigilance, Telephone Exchange, Sector 17, Chandigarh.
6. KAMAL KUMAR, Son of Sh. Hari Parsad, working as Asstt. Telecom Technician, O/o SDE, Cable Maintenance, Sector 17, Chandigarh.
7. ANGREZ SINGH, Son of Sh. Daulat Ram, working as Asstt. Telecom Technician, O/o SDOP-IV, Ram Darbar posted as (TT).
8. OM PARKASH, Son of Sh. Ram Raj, working as Asstt. Telecom Technician, O/o SDOP-3, Sector 34, Chandigarh.
9. SURINDER KUMAR, Son of Sh. Gurbachan Singh, working as Asstt. Telecom Technician, O/o SDE, OCB-Local, Sector 17, Chandigarh.
10. RAM JATAN, Son of Late Sh. Ram Bali, working as Asstt. Telecom Technician, O/o CAO(CA), Telephone Exchange, Sector 34, Chandigarh.
11. BABU LAL, Son of Sh. Hanuman, working Asstt. Telecom Technician, O/o SDE (OFC-II) Sector 34, Chandigarh.
12. RAJESH KUMAR, Son of Sh. Prem Chand, working as Asstt. Telecom Technician, O/o AO, Persuit Cell BSNL, Sector 34, Chandigarh.

13. KARAMJIT SINGH WALIA, Son of Sh. Mohan Singh, working as Asstt. Telecom Technician, O/o SDO-III, Sector 34, Chandigarh.
14. PARKASH CHAND, Son of Sh. Bishamber Lal, working as Asstt. Telecom Technician, O/o SDE (CTSD) Mohali, Phase 8, Mohali.
15. KRISHAN KUMAR, Son of Sh. Parma Nand, working as Asstt. Telecom Technician, O/o AO, Claims, BSNL, Sector 34, Chandigarh.
16. RAM KISHAN, Son of Sh. Ganpat Ram, working as Asstt. Telecom Technician, O/o AO (SBP), BSNL, Sector 34, Chandigarh.
17. PREM PARKASH, Son of Sh. Shanti Ram, working as Asstt. Telecom Technician, O/o CRO, Mohali, Phase 4, Mohali.
18. SANJEEV KUMAR, Son of Sh. Sukhbir Singh, working as Asstt. Telecom Technician, O/o AO, Sales BSNL, Sector 34, Chandigarh.

Pin code:160022.

... APPLICANTS

VERSUS

1. UNION OF INDIA, through the Secretary to Govt. of India, Ministry of Communications & Information Technology, Department of Telecommunications, New Delhi-110001.
2. BHARAT SANCHAR NIGAM LIMITED through its Chairman-cum-Managing Director, Harish Chander Mathur Lane, Janpath, New Delhi-110001.
3. CHIEF GENERAL MANAGER TELECOM, Punjab Circle, Bharat Sanchar Nigam Limited, Sector 34-A, Chandigarh-160022.
4. SENIOR GENERAL MANAGER TELECOM, BSNL, District Chandigarh, Sector-18, CHANDIGARH-160018.

... RESPONDENTS

PRESENT: Sh. R.K. Sharma, counsel for the applicants.
 Sh. K. K. Thakur, counsel for the respondents.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel representing the respondents informs this Court that against the order of this Court, respondents have filed Writ Petition No.8448-2019 (O&M) which came up for hearing on 29.3.2019, where while issuing the notice of motion, Hon'ble High Court has directed respondents to allow the applicants benefits subject to outcome of the writ petition. Therefore, he prayed that three weeks time may be granted to the respondents to pass necessary order and pay consequential benefits.
2. In view of the above, Execution Application is disposed of. If respondents do not pay benefit to the applicants, they can move an application for revival of the Execution Application.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Date: 03.4.2019
Place: Chandigarh.

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